

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 121

IA(I.B.C)/ 1008 (CH)2024, 1338/2023, 1695/2023, 2699/2023
in
CP (IB) No. 254/Chd/Hry/2019
(Admitted)

IN THE MATTER OF:

Abhimanyu Jaiswal

...Petitioner

Vs.

SPG Global Distribution Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, 60(5), Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 12.06.2024.

Sd/-

Court Officer

Preeti
29.04.2024